

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 24
CP No. (IB)- 27/122/JPR/2024
Under Section 122 of IBC, 2016**

In the matter of:

Subhash Chander Mishra

...Personal Guarantor / Debtor

Vs.

SBI & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
21.05.2024.


(Prabhu Dayal Sewda)
Court Officer

April 22, 2024